

S-24
4-1-22

Vidhan Sabha Question
Immediate/Out Today

Govt. of National Capital Territory of Delhi
Office of the Commissioner Food Supplies and Consumer Affairs
K-Block, Vikas Bhawan, I.P. Estate, New Delhi – 110002
(Coordination Branch)

e-mail:-fsocoordination@gmail.com

File No. F.3/F&S/DLA/Coord/2021/002

Date :- 03/01/2022

To

✓ The Dy. Secretary (Question Branch),
Delhi Legislative Assembly,
Old Secretariat,
Delhi-54

Sub:- Delhi Legislative Assembly Starred Question No. 24 asked by Sh. Vishesh Ravi, MLA due for answer on 04/01/2022

Sir,

With Reference to above cited subject, I am directed to forward herewith 100 copies of reply of the above question, duly authenticated by the Competent Authority.

Yours faithfully,



(Ajay Kumar Sinandi)
Asstt. Commissioner, F&S

File No. F.3/F&S/DLA/Coord/2021/002

Date :- 03/01/2022

Copy for information:

Director, Directorate of Information and Publicity, Government of NCT of Delhi, Old Secretariat Delhi along with 150 copies of the reply of above referred DLA Starred question of distribution of the House.



Vidhan Sabha Question

विभाग का नाम:- खाद्य एवं आपूर्ति

विभाग का पता:- के-ब्लॉक विकास भवन, आईपी इस्टेट
नई दिल्ली-110002

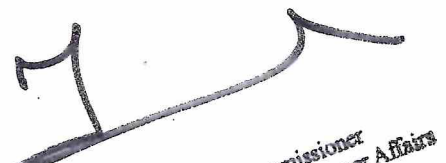
तारांकित प्रश्न संख्या:- 24

दिनांक:- 04.01.2022

प्रश्न करता का नाम :- श्री विशेष रवि

क्या उपमुख्यमंत्री /मंत्री यह बताने की कृपा करेंगे कि:-

प्रश्न	उत्तर
क) माननीय मंत्री/ आयुक्त को श्रीमती सरला देवी के आवेदन को एफएसओ द्वारा रद्द किये जाने और रिश्वत मांगे जाने के सम्बन्ध में लिखे मेरे पत्र संख्या 116411 दिनांक 18.11.2020 पर की गई कार्यवाई का विवरण क्या है	क) क) उक्त पत्र संख्या के संबंध में माननीय विधायक जी को पत्र संख्या 433 दिनांक 19/12/2020 द्वारा वस्तुस्थिति से अवगत कराया गया। पत्र की कॉपी साथ संलग्न है।
ख) आयुक्त को एसी -23 करोल बाग क्षेत्र में पिछले बचे हुए राशन कार्ड आवेदनों के सम्बन्ध में लिखे मेरे पत्र संख्या 115774 दिनांक 28.09.2020 पर की गई कार्यवाई का विवरण क्या है; और	ख) उक्त पत्र के संबंध में माननीय विधायक जी को बताना चाहते हैं कि माननीय विधायक जी के पत्र के बाद कुल 364 राशन कार्ड के आवेदनों का निस्तारण किया गया। कापी साथ संलग्न है।
ग) पहले अस्वीकृत कर दिए गए/ रद्द कर दिए गए राशनकार्ड आवेदनों पर पुनर्विचार करने तथा करोलबाग विधानसभा क्षेत्र में लंबित राशन कार्ड आवेदनों का विवरण प्रदान किये जाने के सम्बन्ध में मेरे पत्र दिनांक 09.11.2021 पर की गयी कार्यवाई का विवरण क्या है?	ग) उक्त पत्र में माननीय विधायक जी के कार्यालय द्वारा भेजे गए सात आवेदनों व 14 अन्य आवेदनों समेत कुल 21 आवेदन, जिला शिकायत निवारण अधिकारी, दरिया गंज को अनुमोदन हेतु भेज दिये गए हैं। इस संबंध में माननीय विधायक जी को पत्र संख्या 689 दिनांक 27/12/2021 द्वारा वस्तुस्थिति से अवगत कराया गया। पत्र की कापी साथ संलग्न है।


Secretary-Cum-Commissioner
Deptt. of Food, Supplies & Consumer Affairs
Govt. of N.C.T. of Delhi
K-Block, Vikas Bhawan, I. P. Estate
New Delhi- 110002

आम आदमी पार्टी

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Karol Bagh, New Delhi-110005
E-mail : karolbaghmla@gmail.com



सत्यमेव जयते

VISHESH RAVI
M.L.A.
(KAROL BAGH)

PGC AG-23 Helpline No. : 011-25756864

Ref. No. 115719/28/9/2020

Date 28/9/2020

The Commissioner
Central
Food & Supplies Department
K-Block, Vikas Bhawan, I P Estate
New Delhi - 110002

Ad. (Central)
AC (Central)

Subject: Heavy backlog of ration cards applications from Karol Bagh constituency

Dear Sir,

Several applicants of new ration cards have approached me for their applications pending with your office for 2-3 years.

I understand that more than 1000 cases of ration cards are pending with your office and several more at DGRO. Due to the prevailing Covid-19 endemic, people are going through hard times and delay in getting ration cards is further adds to their woes.

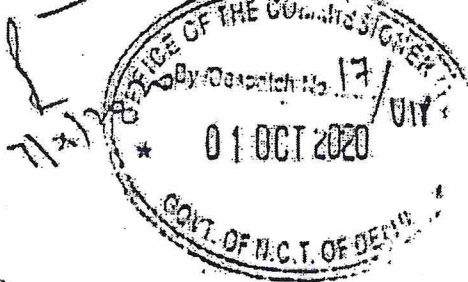
I request you to look into the matter and get cleared the pending cases at your earliest.

Thanking you
Sincerely,

(Vishesh Ravi)
MLA, Karol Bagh Constituency
AC-23

6/10

For C-23



508

06/10/2020

6218
01/10/2020

Count
16.11.20
05/10/2020



Department of Food, Supplies and Consumer Affairs
Govt. of NCT of Delhi

Approval/Rejection

Sale Entry

Various Modules

Reports and PDS

Account

FSO, Rajesh Kumar [Circle: 23]

Date Wise Report Of FSO Approval Status

From Date (DD/MM/YYYY)	28/09/2020	To Date (DD/MM/YYYY)	28/12/2021
Select Phase of Application	Phase-I/II		
View Report			

Phase-II Details

Sr.No	Circle	FSO Name	Contact No.	Detail of Applications as On: 27/12/2021 05:10:26 AM					Action Taken within Selected Time Period			
				Total Nos.	Disposed	Not ready for Approval	Ready for Approval		Approved	Rejected	Re-Verification	Total Disposed
							Within 30 Days	More Than 30 Days				
1	23 - KAROL BAGH	Rajesh Kumar	9810270110	25192	23759	1269	72	0	233	46	85	364
Total				25192	23759	1269	72	0	233	46	85	364

GOVT. OF NCT OF DELHI
OFFICE OF THE FOOD & SUPPLY OFFICER, CIRCLE-23, KAROL BAGH
MATA RAMESHWARI NEHRU NAGAR, NEW DELHI-110005

NO.FSO/C-23/KD/2020/433

Dated 16-12-2020

To,

The Hon'ble MLA
Karol Bagh constituency,
New Delhi - 05.

Subject :- Action taken on the DQ letter no 116163 dt 20/10/2020 and 116411 dt 18/11/2020 regarding the Grievance of Smt Sarla Rani.

Sir,

On the subject cited above action taken report regarding the grievance of Smt Sarla Devi and brief chronology of case are as under.

1. A reference from your office vide ref no 116163 dt 20/10/2020 regarding the grievance of Smt Sarla Rani was received in this office vide diary no 662/AC central dt 28/10/2020. (Copy attached). In her Grievance Smt Sarla Rani stated that she have received ration till 2013. An employee of the ration office has denied ration on this card and asked to apply for a new ration card. She has applied for the ration card. A person came to her house for the inspection and asked for a bribe for clearing the application. She denied for the bribe and her application was rejected because there is a govt employee in her family. (Copy of her complaint is attached)
2. Accordingly her status was checked on the NFS portal by entering her Aadhar card no. It was found that her ration card was cancelled on 15/09/2014 by the then FSO. There was no specific reason found for the rejection of her application. Copy of status report of her application is attached. We have written a letter to Smt Sarla Rani vide letter no 411 dt 10/11/2020 wherein she was requested to file the application addressed to the DGRO along with latest electricity bill and copies of Aadhar card so that her card may be restored but the letter was received back as undelivered. (Copy attached) We have also sent the copy of the same to your office for information. We also tried to contact her on the given number but her phone was sounding as temporarily out of service.
3. Now this second D.O letter is received from your office vide ref no 116411 dt 18/11/2020 (Copy attached) wherein it is stated that the response from F&S officer is unsatisfactory and unacceptable as the application from Sarla Rani has been delayed intentionally for months during

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the time of pandemic. It was requested in the D.O letter to assist Sarla Rani to get her ration card and to conduct an inquiry against the officer for asking bribe and harassing senior citizen.

4. Accordingly we again tried to reach her through telephone on 16/12/2020 and 17/12/2020 but her phone was sounding as temporarily out of service. It is further submitted that the application of Smt Sarla Rani was rejected in the year 2014. At present there is no case of Smt Sarla Rani is pending with us. As she has not applied for the restoration the card no inquiry was conducted by the FSI in recent months. We have tried so many times to contact her through telephone but every time her phone was sounding as out of service. We have also written a letter to her but it was received back as undelivered.

Further it is submitted that she may appeal to the DGRO/ADM central who is the appellate authority for the restoration of the cancelled/rejected ration card for the Karol Bagh Constituency situated at 14, Darya Ganj, New Delhi-110002. We can process her application as soon as order of the appellate authority is received in our office.

Encl as above

Yours faithfully


FOOD & SUPPLY OFFICER
CIRCLE-23, KAROL BAGH

Dated 19/12/20

NO.FSO/C-23/KB/2020/433

Copy to:-

1. PA to Commissioner, Food & Civil Supply.
2. Assistant Commissioner, District Central.
3. Assistant Commissioner, Vigilance Branch.


FOOD & SUPPLY OFFICER
CIRCLE-23, KAROL BAGH

GOVT. OF NCT OF DELHI
OFFICE OF THE FOOD & SUPPLY OFFICER, CIRCLE-23, KAROL BAGH
MATA RAMESHWARI NEHRU NAGAR, NEW DELHI-110005

Dated 27/12/2021

No.FSO/C-23/KB/2021/689

To,

The Hon'ble MLA
Karol Bagh constituency,
New Delhi - 05.

Subject:- Action taken report regarding D.O letter no 1204914 dt 09/11/2021 from your office regarding the reconsideration of previously cancelled card of seven applicants and the details of pending ration cards applications in circle-23, Karol Bagh.

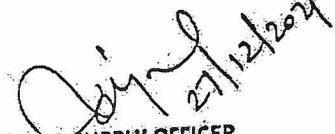
Respected Sir,

It has the reference to the D.O. letter no 119784 dt 09/08/2021 from your office addressed to the commissioner, food & civil supply, vide which the documents of seven applicants forwarded for necessary action whom ration cards/ applications have been rejected in the past for the various reasons. It was also desired in the letter to share the details of pending ration cards application pertaining to circle-23, Karol Bagh.

Accordingly, it is submitted that twenty one applications of cancelled cards have been forwarded to the ADM/DGRO central vide letter no 688 dt 20/12/2021 for the reconsideration including the seven application forwarded from your office. However as per NFS portal there are 1269 applications for fresh ration cards showing pending in circle-23, Karol Bagh.

The status is submitted for your kind information.

Yours faithfully


FOOD & SUPPLY OFFICER
CIRCLE-23, KAROL BAGH

Copy to:

1. AC Central for information.